

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA Nos.596/95, 944/95, 1245/95 & 1324/95

Wednesday, this the 20th day of August, 1997.

C O R A M

HON'BLE SHRI AM SIVADAS, JUDICIAL MEMBER
HON'BLE SHRI SK GHOSAL, ADMINISTRATIVE MEMBER

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OA No.596/95

1. S Syed Mohammed, Senior Accounts Officer, Office of the General Manager, Telecommunication, Ernakulam, Kochi--31. Residing at Quarter No.C-11, Telecom Staff Quarters, Panampilli Nagar, Ernakulam.
2. VV Elias, Senior Accounts Officer, Office of the General Manager, Telecommunications, Thiruvananthapuram--33. Residing at Vellookkattil House, Near Government High School, Piravom.
3. NO Surendran, Senior Accounts Officer (Computer), Telecom Revenue Computer Centre, Office of the General Manager, Telecom District, Kannur residing at No.1, Vivek Nagar Housing Colony, Kannur.
4. CK Kuttisankaran, Senior Accounts Officer, Office of General Manager, Telecom, Thrissur. Residing at Block F/64, Post & Telegraph Quarters, Poothole, Thrissur.
5. S Rajan, Chief Accounts Officer, Office of the General Manager, Telecom, Kottayam. Residing at 'Ushus', Eram North, Manchadi Vila, Chathannoor, Kollam District.
6. PR Gopalakrishnan Nair, Chief Accounts Officer, Office of the General Manager, Telecom, Ernakulam. Residing at Sreenilayam, Azad Road, Kaloor, Kochi.
7. MS Menon, Chief Accounts Officer, Office of the Telecom District Manager, Alappuzha, residing at Mangalappillil House, Poonithura PO.

....Applicants

By Advocate Shri Sasidharan Chempazhanthiyil.

vs

1. Chief General Manager, Telecom, Kerala Circle, Thiruvananthapuram.

contd.

2. Chief General Manager, Telecom, Gujarat Circle, Ahmedabad.
3. Director General, Telecom Department, New Delhi.
4. Union of India represented by its Secretary, Ministry of Personnel, Public Grievances and Training, New Delhi.

.... Respondents

By Shri James Kurian, Addl Central Govt Standing Counsel.

OA No.944/95

1. PO Johny, Assistant Engineer (C), Telecom Civil Sub Division, 1st Floor, Payyappilly Building, High Road, Aluva. Residing at Puthusserry House, I/205, Behind Government Higher Secondary School, Mookkannoor PO, Ernakulam District.
2. C Vidyasagar, Assistant Engineer, Telecom Civil Sub Division No.II, Thrissur, residing at 'Sagara', Harisri, Vidhya Nagar, Poonkunnam, Thrissur.

.... Applicants

By Advocate Shri Sasidharan Chempazhanthiyil.

vs

1. Chief Engineer (Civil), Telecom, Kerala Zone, Power House Road, Thiruvananthapuram.
2. Senior Deputy Director General (Building Wing), Office of the Director General, Telecom Department, Sanchar Bhavan, Asoka Road, New Delhi.
3. Union of India represented by its Secretary, Ministry of Personnel, Public Grievances and Pension, New Delhi.

.... Respondents

By Shri Mathews J Nedumpara, Addl Central Govt Standing Counsel.

OA No.1245/95

P Asokan, Senior Postmaster, Kottayam, residing at Kattakaleelil Veedu, Thattamala PO, Kollam.

.... Applicant

By Advocate Shri Sasidharan Chempazhanthiyil.

vs

contd.

1. Union of India represented by its Secretary, Ministry of Communications, New Delhi.
2. Director General, Postal Department, New Delhi.
3. Chief Postmaster General, Kerala Circle, Thiruvananthapuram.
4. M Ananthakrishna Iyer, Superintendent of Post Offices Kannur Division, Kannur.

.... Respondents

R.1-3 by Shri TPM Ibrahim Khan, Sr Central Govt Standing Counsel.

OA No.1324/95

1. T Ramachandran, Senior Accounts Officer (Cash), Office of the General Manager, Telecom, Calicut. Residing at 'Sangamam', 33/1603, Canal Road South, East Vellimad, Calicut.
2. P Madhavan Unni, Senior Accounts Officer, Office of the Executive Engineer, Telecom Civil Division, Thrissur. Residing at 'Reghukulam', Malamel Colony, Alathur, Palakkad District.

.... Applicants

By Advocate Shri Sasidharan Chempazhanthiyil.

vs

1. Chief General Manager, Telecom, Kerala Circle, Thiruvananthapuram.
2. Superintending Engineer, Telecom Civil Circle, Thiruvananthapuram.
3. Chief General Manager, Telecom, Tamil Nadu Circle, Madras.
4. Director General, Telecom Department, New Delhi.
5. Union of India represented by its Secretary, Ministry of Personnel, Public Grievances and Pension, New Delhi.

.... Respondents

By Shri Varghese P Thomas, Addl Central Govt Standing Counsel.

These applications having been heard on 20th August, 1997, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE SHRI AM SIVADAS, JUDICIAL MEMBER

In all these Original Applications, applicants seek for a declaration that they are entitled to have their pay stepped up

contd.

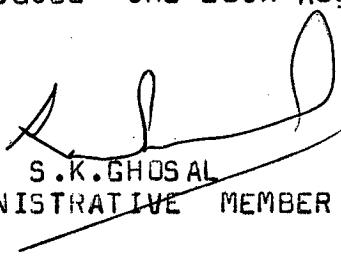
on par with their juniors who are drawing more pay than them.

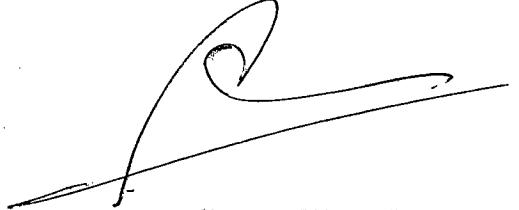
2. When these original applications came up for hearing, the learned counsel appearing for the applicants submitted that it will suffice to permit the applicants to submit representations before the concerned respondents in these original applications. The learned counsel appearing for the respondents submitted that there is no objection in adopting such a course.

3. The applicants are permitted to submit representations through proper channel to the Director General of the concerned department except in O.A. 944/95 in which case the representations shall be submitted to the second respondent within one month from today. If such representations are received, the Director General of the concerned department/second respondent in O.A. 944/95 shall consider and dispose of the representations by reasoned orders within three months from the date of the representations.

4. Original Applications are disposed of accordingly. No costs.

Dated the 20th August, 1997.


S.K.GHOSAL
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER